

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.04.2019 (WEDNESDAY)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration (AT) Application No. 08 of 2019 in Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyanshu Upadhyay	
2.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyansh	
3.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal &Power Pvt. Ltd.	Hitesh Sachar	Asmita Singh
4.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs. Watermelon Healthcare Communication Pvt. Ltd.	Vinay Shukla	
5.	Comp. App. (AT) (Ins) No.135 of 2019	Pennar Industries Ltd. Vs. Moser Baer Solar System Pvt Ltd. `	Sriharsha Peechara`	Karan Kanwal
6.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan
7.	Comp. App. (AT) (Ins) No. 231 of 2019	Oriental Bank of Commerce Vs. Allied Strips Ltd. & Ors.	S.K.Giri	Abhishek Anand-RP
8.	Comp. App. (AT) (Ins) No. 254 of 2019	Apollo Pipes Limited Vs. Shree Hari Infraprojects Pvt. Ltd.	Karan Gandhi	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	Dhruv Wahi Jatin Julka Aparna Iyer Gunjan Johri
10.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Siddhant Kan
11.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	
12.	Comp. App. (AT) (Ins) No. 436-437 of 2019	Damont Developers Pvt Ltd. Vs. Bank of Baroda & Anr.	Kapil Kher	

13.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd	Akshat singh	
14.	Comp. App. (AT) (Ins) No. 439 of 2019	HDFC Bank Ltd. Vs. Ashapura Minechem Ltd.	Kunal Tandon	
15.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Anr.	Priyanka Anand	
16.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	
17.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.	Sameer Parekh	

For Admission (After Notice)

18.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George- (R1)
19.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi Dharmendra Kumar
20.	Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi kapoor	Pradeep Dahiya (R1 & R2)
21.	Comp. App. (AT) (Ins) No. 42 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. TATA Capital Financial Services Ltd. & Anr.	Arjun Krishnan	Amit gupta (R1) Abhishek Anand- R(Liquidator)
22.	Comp. App. (AT) (Ins)No. 89 of 2019	Praveen Kumar Mundra Vs. CIL Securities Ltd.	Karan Nagpal	Nikhil Jain
23.	Comp. App. (AT) (Ins) No. 118 of 2019	Sanghvi Movers Ltd. Vs. Tech Sharp Engineers Pvt Ltd.	Shikhil Suri	J.B. Dahiya
24.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	Rakesh Kr. Jain
25.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	
26.	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	

27.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	
28.	Comp. App. (AT) (Ins) No. 318 of 2019	Raju Verma Vs. Kaushalya Ahluwalia & Anr.	Prashant Katara	Abhishek Paruthi-R1

For Hearing

29.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi (R-1)
30.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank &Ors. With	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5- RP) Sandeep Bisht(R-7)
2.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors. With	Gautam Singh	Puneet Jain
3.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank &Ors. With	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10
4.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	Arun Gupta

For Orders

5.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
6.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28

7.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
8.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
10.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
11.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
12.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
16.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
17.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
20.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal

21.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
22.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
23.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
25.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
26.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
27.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	
28.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	
29.	I.A. No. 1405 of 2019 in Comp. App (AT) (Ins) No. 304 of 2017	Export Import Bank of India Vs. Resolution Professional, JEKPL Pvt. Ltd.	Ashish Rana	Ahsan Ahmad, Rohit Chaudhary, Mukesh Mohan, Sarvesh Kashyap
30.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
31.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
32.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

33.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
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For Hearing

34.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI With	Nisha Kaur Uberoi	Zoheb Hussain
35.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

Note: - The Court will rise at 03:30 PM.

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By Order
-sd/-

Registrar